

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3213
ANSWERED ON:19.08.2011
COST OF TREATMENT ON TOBACCO RELATED DISEASES
Patel Shri Bal Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of a study conducted a few years ago which had estimated the total economic costs of treating tobacco related diseases at approximately Rs. 30833 crores per annum;
- (b) if so, the details thereof alongwith estimated costs of treating tobacco related diseases as on date;
- (c) whether the tax collected from tobacco products is less than cost of treatment;
- (d) if so, whether the Government proposes a legislation to ban production and use of tobacco; and
- (e) if so, details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c): Yes. As per the Report on Tobacco Control in India, 2004 the total and indirect costs of the three major tobacco-related diseases i.e. cancer, cardiovascular diseases and lung diseases was Rs.308.33 billion in the year 2002-2003.

Government of India has not estimated the annual expenditure on the treatment of diseases by the consumption of tobacco products. However, as per Department of Revenue, Rs. 13,867.62 crores was collected from excise and custom duty during the year 2009-10.

(d) & (e): There is no proposal to ban production and use of tobacco at present. However, the Government of India enacted "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003" (COTPA) to discourage consumption of cigarettes and other tobacco products. The salient features of the Act are as under:-

- i. Ban on smoking in public places. (Section -4)
- ii. Ban on direct/indirect advertisement, promotion and sponsorship of tobacco products. (Section -5)
- iii. Ban on sale of tobacco products to children below 18 years & ban on sale of tobacco products within a radius of one hundred yards of the educational institution. (Section - 6)
- iv. Mandatory display of Specified health warnings on all tobacco products. (Section - 7)